

Government of Jammu & Kashmir
Labour & Employment Department
Civil Secretariat, Jammu/Srinagar

Notification

Jammu, the 6th July, 2023

S.O. 351 In exercise of powers conferred by Clause (a) of Section 2 of the Industrial Employment (Standing Orders) Act, 1946 (Act XX of 1946), and in supersession all previous notifications issued in this behalf, the Government of Jammu and Kashmir hereby appoint Administrative Secretary, Labour and Employment Department as the "Appellate Authority" for the whole Union Territory of Jammu and Kashmir for purpose of the Act.

By order of Government of Jammu and Kashmir.

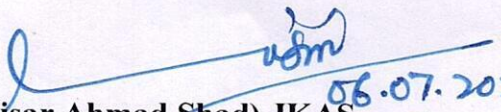
Sd/-
(Rehana Batul) IAS
Secretary to the Government

No: LE-LAB/2/2023-11-L&E

Dated:- 06.07.2023

Copy to the:-

1. Secretary to Government of India, Ministry of Labour and Employment, New Delhi.
2. Joint Secretary, MHA (J&K), Government of India, New Delhi.
3. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
4. All Administrative Secretaries.
5. Director Information, J&K Jammu/Srinagar for publication.
6. Labour Commissioner, J&K.
7. Additional Secretary to CS, J&K for information of the worthy Chief Secretary
8. General Manager, Govt. Press, for publication of the notification in Govt. Gazette.
9. PS to Secretary to the Government, Labour & Employment Department.
10. I/C Website, Labour and Employment.
11. Stock File.


(Nisar Ahmad Shad) JKAS
Deputy Secretary to the Government

06.07.2023